

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(7) C.P. No.1676/I&BC/(MB)/2017

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 28.03.2018

NAME OF THE PARTIES: Sodexo Food Solutions India Pvt. Ltd.  
V/s  
Naik Business Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT : I&B Code.

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. From the side of the Respondent a Proposal of Settlement has been forwarded for consideration of the Petitioner, hence seeking adjournment.
3. Directed to come with the Settlement <sup>deal</sup> deal, if possible, without prejudice to the legal rights. The matter is adjourned to **17.04.2018**.

**28.03.2018.**

aah

Sd/-  
**M.K. SHRAWAT**  
**Member (Judicial)**